

Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification related to amendment in existing standards of Ice/ice Lollies.

F.No. Stds/SP(SCSSH)/Ice lollies notification/FSSAI-2018.-

In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.7, in sub-regulation 2.7.5, in clause 1,

- (1) In first paragraph, after the words “fruit juices, cocoa”, the following shall be inserted, namely:-

“spices and condiments”

- (2) In second paragraph, after the words “nuts and salt”, the following shall be inserted, namely:-

“spices and condiments”